

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

218. C.P. (IB)/942(MB)2023

**IN THE MATTER OF**

Suchi Agarwal Liquidator AUCNET SANRAD INDIA PRIVATE LIMITED

U/s 59 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 16.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Harsh Kesharia (PH)

For the Respondent:

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**ORDER**

On the request of the Counsel for the Petitioner, adjourned to **19.07.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

// Avdhesh K Patel //